

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No203  
CP(IB) 638 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Krishna Textile

.....Applicant

V/s

Bharat Trade Link Pvt Ltd

.....Respondent

**Order delivered on ..16/11/2022**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :

For the Respondent : Mr. Digant Kakkad, Adv.

**ORDER**

Pleadings are complete.

None appears for the applicant. Learned Counsel for the corporate debtor appears.

Matter stands adjourned for further consideration on 19.12.2022.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

**Dr. MADAN B GOSAVI  
MEMBER (JUDICIAL)**